

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---------|----------|-------------------------------------|
| CP 125/15 | TP 139/17 | Hearing | 391/ 394 | Dharma Software Solutions Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

RASHMI
SAGAR

9845251467

PETITIONER



Counsel for petitioner is present. She reported that already clarification was given by the Company for the information sought for by ROC and that there is no fresh clarification to be given by the Company. Petitioner to file two more sets of copies. No representation for ROC today.

List it on 08.08.2017.



MEMBER (J)



MEMBER (T)